

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Date of decision-17.01.2014

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Bhupinder Singh S/o Sh. Roshan Lal, age 46 years, working as Security Assistant (Deputation) in the office of Joint Deputy Director (ADMN), Subsidiary Intelligence Bureau, Plot No. 1B, Sector 19-A, Chandigarh.

...APPLICANT

BY ADVOCATE: Sh. P.M.Kansal, proxy counsel for the applicant.

VERSUS

1. Union of India, through Secretary, Ministry of Home Affairs,
Govt. of India, Central Secretariat, North Block, New Delhi.
2. The Director General, CRPF, Block No. 01, CGO Complex, Lodhi
Road, New Delhi-03.
- 2/A. The Deputy Director/E, Intelligence Bureau, IB, Head Quarter,
Sardar Patel Marg, New Delhi.
3. The Joint Deputy Director (ADMN), Subsidiary Intelligence
Bureau, Plot No. 1B, Sector 19-A, Chandigarh.
4. The Commandant, 87 Bn., CRPF Bawana, Delhi.

...RESPONDENTS

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. After arguing for sometime, learned proxy counsel for the applicant submits that he may be permitted to withdraw the present Original Application. Ordered accordingly. No costs.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 17.01.2014.

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